

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 03/2013, 02/2013 & 05/2013**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the orders dated 21.12.2012 & 28.12.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter(s) of :**

<b>Federation of Indian Airlines Vs. AERA &amp; Ors. (DIAL)</b>	<b>Appeal No.03/2013</b>
<b>Mumbai Int'l Airport Pvt. Ltd. (MIAL) Vs. AERA &amp; Anr.(FIA)</b>	<b>Appeal No. 02/2013 (with IA No.16 &amp; 30/2013)</b>
<b>Federation of Indian Airlines Vs. AERA &amp; Ors. (MIAL)</b>	<b>Appeal No. 05/2013</b>

Appearances: Mr. Ramji Srinivasan, Sr. Advocate with Ms. Poonam Verma, Ms. Divya Chaturvedi & Mr. Kunal Singh, Advocates for FIA.

Mr. Atul Nanda, Senior Advocate with Mr. Naresh Kaushik, Ms. Rameeza Hakeem and Ms. Priyadarshi Gopal, Advocates for AERA

Mr. Atul Sharma with Mr. Milanka Chaudhury & Mr. Abhishek Sharma, Advocates for DIAL

Mr. Krishnan Venugopal, Sr. Advocate with Mr. Sakya Singha Chaudhuri & Mr. Gautam Chawla, Advocates for MIAL.

Ms. Rameeza Hakeem, Advocate for AAI

Ms. Anjana Gosain with Mr. T. Mitra, Advocates for MCA (UOI)

**ORDER**  
**30<sup>th</sup> August, 2013**

In all these matters, pleadings be completed within four weeks time. The matters shall be listed for final hearing on **23<sup>rd</sup> and 24<sup>th</sup> October, 2013**.

**( Rahul Sarin )  
Member**

**( Pravin Tripathi )  
Member**

**AIRPORTS ECONOMIC REGULATORY AUTHORITY APPELLATE TRIBUNAL**

**APPEAL No. 13/2013**

(Under Section 18(2) of the Airports Economic Regulatory Authority of India Act, 2008 against the order dated 28.12.2012 passed by the Airports Economic Regulatory Authority of India)

**CORAM**

**Hon'ble Mr. Rahul Sarin  
Member**

**Hon'ble Mrs. Pravin Tripathi  
Member**

**In the matter of :**

**T.G.N. Kumar**

**...Appellant**

**V/s.**

**AERA & Ors. (MCA/DIAL/AAI/DGCA)**

**.... Respondents**

**Appearances :** Mr. D.K. Devesh, Advocates for the Appellant.

Mr. Atul Nanda, Senior Advocate with Mr. Rameeza Hakeem and Ms. Sanjana Ramachandran, Advocates for AERA.

**ORDER**  
**30<sup>th</sup> August, 2013**

The learned counsel for the appellant wants to file a better affidavit in support of his application for condonation of delay in filing the appeal. Permitted.

List the matter on **23<sup>rd</sup> October, 2013.**

**( Rahul Sarin )  
Member**

**( Pravin Tripathi )  
Member**